

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 90 OF 2018 &
IA NO. 364 OF 2018

Dated: 26th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. S.Ventakesh
Mr. Sandeep Rajpurohit
Mr. Arjun Bhatia

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-2

Mr. Mr. Hasan Murtaza for BSES

ORDER

List the matter for hearing on **04.01.2019**, as agreed by learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member